## **National Seminar**

on

## Ragging: Legal & Human Rights Dimensions 25th -27th March, 2015

## Jointly organized by the NHRC India and the NUALS, Kochi Venue - Auditorium, National University of Advanced Legal Studies

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## Wednesday, 25th March

12.30 p.m. - 2.00 pm

Lunch

2.30 p.m. - 4.00 pm

**Inaugural Session** 

**Prayer Song** 

Students of the University

Lighting the Lamp

Welcome Address

Dr. Ranjit Singh Joint Secretary

National Human Rights Commission

**Chief Guest** 

Justice Shri K. G. Balakrishnan

Chairperson

National Human Rights Commission

Presided by

Prof. (Dr.) Rose Varghese

Vice-Chancellor

The National University of Advanced Legal Studies

Key note Speaker

Justice Shri Cyriac Joseph

Member, National Human Rights Commission

**Guests of Honour** 

Justice Shri D. Murugesan

Member, National Human Rights Commission

Hon'ble Shri S. C. Sinha

Member, National Human Rights Commission

Vote of thanks

Mr. Hari S. Nair

Assistant Professor, NUALS

Compere

Dr. S. K. Shukla

Assistant Director

National Human Rights Commission

4.00 p.m. - 4.30 p.m.

Tea/Coffee

4:30 p.m. - 5:30 p.m.

Academic Session -I

"Ragging in India- An Overview"

Speaker

Dr. (Mrs.) Meera Kaura Patel

Advocate & Senior Member of SAVE

Moderator

Shri Chaman Lal, IPS- Retired & Ex-DGP, Nagaland

6.00 p.m. - 7.00 pm

Academic Session -II

"Legal Dimensions of Ragging"

Speaker

Prof. (Dr.) K. N. Chandrasekhara Pillai,

Former Dean, Faculty of Law, CUSAT

Moderator

Justice Shri D. Murugesan

Member, National Human Rights Commission

7.00 p.m. - 8.00 p.m.

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Cultural Programme

8.00 p.m. - 9.00 p.m.

Dinner

Thursday, 26<sup>th</sup> March 10:00 a.m. - 11:00 a.m.

Academic Session -III

"Human Rights Dimensions of Ragging"

Speaker

Dr. Alexander Jacob, IPS,

Managing Director, Kerala Police

Housing Corporation

Moderator

Shri S. C. Sinha

Member, National Human Rights Commission

11.00 a.m. - 11.15 a.m.

Coffee/Tea

11.15 to 1.00 p.m.

Academic Session –IV

Panel Discussion - "Ragging-Reasons & Remedies

Speakers

1. Shri M.B. Rajesh, M.P.

2. Dr. Sabastian Paul, Ex. M.P., Advocate-cum-Journalist

3. Shri Shivan Madathil, Advocate & Social Activist

4. Dr. S.D. Singh, Phychologist

5. Shri. P.S. Shreedharan Pillai, Advocate & Writer

1.00 p.m. - 2.00 p.m

Lunch

2.00 p.m. - 3.00 p.m. Academic Session -V

"Ragging-Impact on Education and Discipline"

Speaker: Dr. N. K. Jayakumar,

Former Vice Chancellor, NUALS

3.00p.m. - 4.30 p.m. Group Discussion

"Towards a Ragging Free India"

4.30 p.m. – 5.00 p.m. Coffee/Tea

5.00p.m. - 7.00 p.m. Plenary Session

"Towards a Ragging-Free India"

Moderator: Dr. Ranjit Singh, Joint Secretary, NHRC

7.00 p.m. - 8.00 p.m. : Cultural Programme

8.00 p.m. – 9.00 p.m. Dinner

Friday, 27th March

10.00 a.m. - 11.30 a.m. Preparation of Statement / Action Plan

11.30 a.m. - 11.45 a.m. Coffee/tea

11.45 a.m. - to 1.00 p.m. Concluding Session

Welcome: Dr. S. K. Shukla, Assistant Director,

National Human Rights Commission

Chief Guest : Prof. P. J. Kurian

Hon'ble Dy. Chairman, Rajya Sabha

Presided by : Shri Justice Cyriac Joseph

Member, National Human Rights Commission

Vote of Thanks:

1.00 p.m. – 2.00 p.m. Lunch, Good Bye